collected.

as to run more closely along the coast than the present National Highway Route. This proposal requires detailed examination in consultation with the State Government for which additional data are being

## fScRAPPING OF PROHIBITION IN STATES

# 5. SHRI KALI MURHERJEE : SHRIMATI PRATIBHA SINGH :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

- (a) whether it is a fact that a number of States propose to scrap prohibition; and
- (b) if so, the details in this regard and Central Government's policy with regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI ARVIND NETAM): (a) and (b): Prohibition being a State subject, the States do i not require the consent or approval of the Union Government for the scrapping of j or relaxation in the Prohibition Policy.

The Central Government have throughout been advocating a uniform policy of prohibition and will continue to so persuade the State Governments.

## FEE FOR PARKING CARS IN GOVERNMENT PREMISES

171. SHRI SUHRID MULLICK
CHOUDHURY : SHRI
DWI.IENDRALAL SEN
GUPTA : SHRI
SASANKASEKHAR SAN-YAL :

-jTransferred from the 20th February, 1973.

^Transferred from the 22nd February, 1973.

## SHRI SALIL KUMAR GAN-GULI:

t0 Questions

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that senior officers of various Ministries/Departments etc. are provided with space in their respective office premises for parking their motor cars;
- (b) if so, whether any parking fee is charged for such parking of cars and the details thereof; and
- (c) if answer to part (a) above be in the neg^tive, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c): Open garages and uncovered parking spaces have been provided in office buildings. These are allotted to the various offices occupying such buildings. *A?* the number of garages is inadequate, the occupying departments/offices have earmarked some of these for their Ministers and senior Officers. No parking fee is charged from users of garages in office buildings.

### परिवार नियोजन के लिए प्रायोगिक परियोजना

186. श्री सूरज प्रसाद : नया स्वास्थ्य झीर परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या परिवार नियोजन के सम्बन्ध में एक प्रायोगिक परियोजना स्थापित करने के बारे में योजना धायोग की विश्व बैंक के साथ कोई बातचीत हुई थी; स्रोर
- (ख) यदि हां, तो भारत सरकार की इस प्रयोजन के लिए 1970-71 और 1971-72 के वर्षों के दौरान कितनी सहायता प्राप्त हुई?

### t[PiLoT Project for Family Planning

186. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether any talks were held between the Planning Commission and the World Bank to set up a pilot Project regarding Family Planning; and
- (b) if so, the amount of assistance received by the Government of India for this purpose

स्वारूय ग्रीर परिवार नियोजन मंत्रालय में उपमंत्री (श्री कोंडाजी वासप्पा): (क) ग्रीर (ख) जी नहीं । तथापि, भारत सरकार द्वारा विज्य बँक और स्वीडन की सरकार के साथ की गई बातचीत के आधार पर 14-6-72 की एक ग्रोर विश्व बैंक के ग्रन्तर्राष्ट्रीय विकास प्रा-धिकरण ग्रीर स्वीडन की सरकार तथा इसरी ओर भारत सरकार के बीच मैसर ग्रीर उत्तर प्रदेश राज्यों में जनसंख्या परियोजना की सहायता के लिये एक करार किया गया था। इस करार में पांच वर्षों की अवधि में कुल 3.18 करोड़ द्यमरीकी डालरों (23 करोड रुपये के बराबर) की सहायता की व्यवस्था है, जिसमें से 1.06 करोड़ डालर स्वीडन से धनुदान के रूप में प्राप्त होंगे और 2,12 करोड डालर अन्तर्राष्ट्रीय विकास प्राधिकरण के रूप में प्राप्त होंगे।

‡[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA): (a) and (b): No. However, on the basis of negotiations undertaken by the Government of India with the World Bank and the Government of Sweden, an agreement was entered into on 14-6-72 between the International Development Authority of the World Bank and the Government of Sweden on the one hand and the

during the years 1970-71 and 1971-72?]

t[ ] English translations. transferred from the 22nd February, 1973.

Government of India on the other for assisting Population Project in the States of Mysore and Uttar Pradesh. The Agreement provides for a total assistance of U.S. \$ 31.6 million (Equal to Rupees 23 crores) spread over a peiiod of 5 years of which \$ 10.6 million will be a grant from Sweden and \$ 21.2 million loan from International Development Authority.

### JFEE FOR PARKING BICYCLES, SCOOTERS IN OFFICE PREMISES

218. SHRI SUHRID MULLICK CHOU-DHURY: SHRI SAL1L KAMAR GANGULI: SHRI DWIJENDRALAL SEN

GUPTA: SHRI SASANKASEKHAR SAN-YAL: Will the Minister of WORKS AND HOUSING be pleased to stale: (a) whether any parking fee is charged for parking of bicycles and scooteis in the bicycle stands of the different office premises of the Central Government; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes Sir.

(b) The fee at specified rate is charged by the cycle-stand contractor for locking after the safe custody of the cycle/scooter.

#### PAPERS LAID ON THE TABLE

 $12\,$  Noon Annual Accounts (1970-71) of the Madras Port Trust

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I beg to lay on the Table a copy (in English and Hindi) of the Annual Accounts of the Madras Port Trust for the year